

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2033/2015

GOOD LUCK TRADERS

Petitioner(s)

VERSUS

M/S YASH ASSOCIATES & ORS.

Respondent(s)

WITH

SLP(Crl) No.2195/2015

Date : 08-09-2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Ms. Garima Prashad, AOR (NP)

For Respondent(s) Mr. Shalinder Saini, Adv.
Mr. Anupam Lal Das, AOR
For Mr. B. V. Balaram Das, AORUPON hearing the counsel the Court made the following
O R D E RSLP (Crl.) No.2195/2015

No fresh notice be issued on respondent No.1, as counsel for respondent No.1 has entered appearance on his behalf.

SLP (Crl.)No.2033/2015

Further three weeks' time is granted to the learned counsel for the petitioner for taking appropriate steps for service of notice in respect of respondent nos.1-3, failing which the Special Leave Petition shall stand dismissed qua said respondents at the risk of the petitioner itself without further reference to the Court.

(Rachna)
SENIOR PERSONAL ASSISTANT

(Suman Jain)
BRANCH OFFICER